

(a) above.

[Placed in Library. See No. L.T. 11417/17/24]

- (viii) (a) Fifty-eighth Annual Report and Accounts of the Wool & Woollens Export Promotion Council (W&WEPC), New Delhi, for the year 2022-23, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Council.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 11418/17/24]

Reports and Accounts (2022-23) of JKDFC, Jammu; CPPRI, Saharanpur; NCCBM, Ballabgarh; and IRMRA, Thane and related papers

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI SOM PARKASH): Sir, I lay on the Table—

(A) A copy each (in English and Hindi) of the following papers under sub-section (1) (b) of Section 394 of the Companies Act, 2013: -

- (a) Eighteenth Annual Report and Accounts of the Jammu and Kashmir Development Finance Corporation Limited (JKDFC), Jammu, for the year 2022-23, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Statement by Government accepting the above Report.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 11419/17/24]

(B) A copy each (in English and Hindi) of the following papers: -

- (i) (a) Annual Report and Accounts of the Central Pulp and Paper Research Institute (CPPRI), Saharanpur, Uttar Pradesh, for the year 2022-23, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 11283/17/24]

- (ii) (a) Annual Report and Accounts of the National Council for Cement and

Building Materials (NCCBM), Ballabgarh, Haryana, for the year 2022-23, together with the Auditor's Report on the Accounts.

- (b) Statement by Government accepting the above Report.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 11282/17/24]

- (iii) (a) Sixty-fourth Annual Report and Accounts of the Indian Rubber Manufacturers Research Association (IRMRA), Thane, Maharashtra, for the year 2022-23, together with the Auditor's Report on the Account.

- (b) Statement by Government accepting the above Report.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 11420/17/24]

STATEMENTS BY MINISTERS

Status of implementation of the recommendations contained in the Forty-fifth report of the Department-related Parliamentary Standing Committee on Communications and Information Technology

THE MINISTER OF STATE IN THE MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP; THE MINISTER OF STATE IN THE MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY; AND THE MINISTER OF STATE IN THE MINISTRY OF JAL SHAKTI (SHRI RAJEEV CHANDRASEKHAR): Sir, I lay the Statement regarding status of implementation of the recommendations contained in the 45th Report of the Department-related Parliamentary Standing Committee on Communications and Information Technology on Demands for Grants 2023-24 pertaining to Ministry of Electronics and Information Technology.

Status of implementation of the recommendations contained in the 182nd report of the Department-related Parliamentary Standing Committee on Commerce

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI SOM PARKASH): Sir, I lay the Statement regarding status of implementation of